IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 5687 of 2020

Hasib Ansari..... Petitioner

Versus

State of Jharkhand..... ..... Opp. Party

.....

Coram: Hon'ble Mr. Justice Ananda Sen

Through:-Video Conferencing

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2/09.09.2020 Learned counsel for the petitioner prays to ignore the defect and take up the matter on merits.

Defects stand ignored.

Call for the case diary as well as the Post Mortem report from the court concerned and put up after receipt of the same.

(**Ananda Sen, J**)

Mukund/-